## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/112/(IB)/2017

NAME OF THE PETITIONERS : HANSEL & GRETEL KIDS ACTIVITY CENTRE LTD

NAME OF THE RESPONDENT : ROC CHENNAI

UNDER SECTION : 252(3)

| S.No. | . Name (in Capital)                | Represented by        | Signature    |
|-------|------------------------------------|-----------------------|--------------|
| ļ.    | SANKAR VARADARAJAN Z. VATSALA P.M. | COUNSEL FOR APPLICANS | P.M. Vatrale |
| •     | D                                  | N 100                 | - Renf       |

## **ORDER**

Ms P M Vatsala, counsel for the applicant present. Shri B Sridhar, Dy. ROC present. Heard the counsel for the applicant. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

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